Central Administrative Tribunal Principal Bench, New Delhi.

CP-9/2016 in OA-4356/2012

New Delhi this the 08th day of January, 2016.

Hon'ble Sh. V. Ajay Kumar, Member (J) Hon'ble Mr. Shekhar Agarwal, Member (A)

> Sh. Satpal Saini, S/o Sh. J.N. Saini, 661 B, Saini Mohalla Nangloi, Nangloi Jat, Delhi – 41.

Petitioner

(By Advocate : Sh. Yogesh Sharma) Versus

Sh. C.R. Garg, Chairman, Delhi Transport Corporation, I.P. Estate, New Delhi.

... Respondent

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J)

When this Contempt Petition is taken up, learned counsel for the petitioner submits that after the filing of the Contempt Petition, respondent has complied with the Order of this Tribunal. Since no contempt survives, the CP is accordingly closed. No costs.

(Shekhar Agarwal) Member (A) (V. Ajay Kumar) Member (J)

/ns/